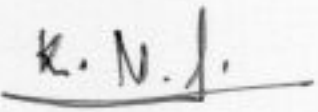



ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 04.03.2020NAME OF THE COMPANY: Santosh Kumar Shukla & Ors V/s Supriyo Kumar Chaudhary (RP of  
JVL Agro Industries Ltd)

SECTION OF I &amp; B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	K.N. Rai	(adv.)	Applicant	
2.	YASH TANDON	Adv	For R P	


CA NO.35/2020 IN CP NO.(IB)223/ALD/2018

Sh. K.N. Rai, Advocate for applicant and Sh. Yash Tandon, Advocate for RP  
are present.

Ld. Counsel for the RP states that the reply is ready but the same could not be  
sign by the deponent as he could not come from Delhi and the same shall be filed  
within a week. Time is granted. Thereafter, two weeks time is granted to the  
applicant for filing rejoinder.

Accordingly, put up on 19<sup>th</sup> March, 2020, as prayed.

Dated: 04.03.2020



(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)